

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A. No.1681/2016**

New Delhi, this the 1st day of August, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)**  
**Hon'ble Mr. V. N. Gaur, Member (A)**

Shri Kesha Ram (Batch No.22888,  
Token No.64845)  
S/o Shri Naina Singh  
R/o G-126, DTC Colony,  
Shadipur, New Delhi.

..Applicant

(Argued by: Shri Ashok Gupta)

Versus

1. The Chairman,  
Delhi Transport Corporation (HQ),  
Indrapastha, I.P. Estate,  
New Delhi-110002.
2. Depot Manager,  
DTC (Govt. of NCT of Delhi),  
Millennium Depot-4,  
New Delhi.

...Respondents

(By Advocate: Ms. Ruchira Gupta)

**ORDER (ORAL )**

**Justice M. S. Sullar, Member (J):**

Vide separate order of even date, rendered in OA No.1680/2016 titled as Gyan Prakash Vs. DTC and Another, the OA has been accepted, with no order as to costs.

**(V. N. Gaur)**  
**Member (A)**

**(Justice M. S. Sullar)**  
**Member (J)**  
**01.08.2016**

Rakesh